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ITEM NO.18 COURT NO.5 SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3835/2006

(From the judgement and order dated 15/04/2005 in ITR No.71/1992 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

COMMISSIONER OF INCOME TAX, MEERUT Petitioner(s)

VERSUS

KARTODIRJO EDWARD SUMIDI Respondent(s)
With
SLP(C) No. 7485/2006
With
SLP(C) No. 9005/2006
(office report on default)

Date: 16/04/2013 These Petitions were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE MADAN B. LOKUR
(IN CHAMBERS)

For Petitioner(s) Mr.V.Mehta,Adv.
Mr. B.V. Balaram Das,Adv.
For Respondent(s)
UPON hearing counsel the Court made the following
O R D E R

Delay in filing proof of depositing cost and common Proof of Publication is condoned.

(SHIVERAJ KAUR)		(USHA SHARMA)
P.S. TO ADDL. REGR.		COURT MASTER